

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **12.12.2024** (THURSDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 448/2024 For Stay IA No. 1228/2024 For Urgent Hearing IA No. 1229/2024	Prudent ARC Ltd. Vs State Bank of India, SAMB & Anr.	Mr. VV Sivakumar	
2.	Comp App (AT) (CH) (Ins) No. 449/2024	Anil Kumar Ojha Vs CA S. Palaniappan Erst. Liquidator of SLO Industries Ltd & 2 Ors.	Mr. Anil Kumar Ojha Party-in-person	

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	9805118/01834/2023	A V Dinesh Vs Registrar of Companies		
4.	9805118/00098/2023	A. Bhuvaneshwari & Anr. Vs Sripatham Venkatasubramanian Ramkumar & Anr.		
5.	9805118/00893/2023	Daffodil Shelters Pvt. Ltd. Vs Piramal Capital & Housing Finance Limited		
6.	9805118/00910/2023	Mahadevan Durairaj Suspended Director of Fauna Realtors Private Limited Vs Piramal Capital & Housing Finance Limited & Anr.		

7.	9805118/00909/2023	G. Selvaraj Moses Suspended Director of Miller Builders Pvt. Ltd. Vs Piramal Capital & Housing Finance Limited & Anr.		
8.	9805118/00911/2023	K Devadas Suspended Director of Venue Promoters Private limited Vs Piramal Capital & Housing Financelimited & Anr.		
9.	9805118/00906/2023	A. Selvakumar Samuel Suspended Director of Selva Developers Private limited Vs Piramal Capital & Housing Finance Limited & Anr.		
10.	9805118/00892/2023	Maran M Vs Piramal Capital & Housing Finance Ltd. Financial & Anr.		
11.	9805118/02398/2023	Evershine Wood Packaging Private Limited Vs Indian Bank & Anr.		
12.	9805118/01428/2023	The Central Board of Trustees Vs Sathavahana Ispath Limited		

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	IA No. 1231/2024 (For Substitution) in TA (AT) No. 252/2021 (CA (AT) (Ins) No. 967/2020	Stressed Assets Stabilization Fund Vs Sethi Engineers and Foundry Ltd	Mr. Varun Srinivasan	Mr.Y Suryanarayana
14.	IA No. 25 & 26/2024 (For Additional docs.) in Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

15.	IA No. 27/2024 (For Additional docs.) in Comp App (AT) (CH) No. 117/2022 For Stay IA No. 1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
16.	IA No. 28/2024 (For Additional docs.) in Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
17.	IA No. 29/2024 (For Additional docs.) in Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022	Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
18.	IA No. 30/2024 (For Additional docs.) in Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
19.	IA No. 31/2024 (For Additional docs.) in Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
20.	IA No. 32/2024 (For Additional docs.) in Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022	Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
21.	IA No. 33/2024 (For Additional docs.) in Comp App (AT) (CH) No. 123/2022 For Stay IA No. 1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
22.	IA No. 1418/2023 (For Condone Delay) In Comp App (AT) (CH) No. 115/2023 For Stay IA No. 1419/2023	Hira Multi Construction Ventures Pvt. Ltd. Vs Mohammed Imtiyazuddin & 26 Ors	Mr. Vinay Babu Gade, PCS	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana R2 Mr. Venkata Rami Reddy- R5 R18-R22 Mr. Ch. Veeranjaneyulu, CS R8 Mr. Naresh Kumar Sangam- R13-R15

23.	Comp App (AT) (CH) (Ins) No. 184/2022 For Stay IA No.420/2022 For Exemption IA No.421/2022 To Adv. Hg. IA No.232/2024	HP Arun Kumar & 2 Ors. Vs Addanki Haresh, RP of Right Engineers and Equipments Pvt. Ltd.	Mr. Sushil Tiwari Ms. Anusha Peri	Mr. K Gaurav Kumar
24.	Comp App (AT) (CH) (Ins) No. 186/2022 For Stay IA No. 430/2022	Prudent ARC Ltd. Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd. & Anr. <b>WITH</b>	Mr. VV Sivakumar	Mr.AG Sathyanarayana
25.	IA No. 178/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 418/2023 For Stay IA No.1272/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 3 Ors. <b>WITH</b>	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4 Ms. Padmaja Kaul (For Impleadment)
26.	Comp App (AT) (CH) (Ins) No. 442/2023 For Stay IA No.1365/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 3 Ors.	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2
27.	IA No. 1068/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 392/2024 For Stay IA No. 1067/2024	Indian Bank Stressed Assets Management Branch Vs Saurabh Kumar Tikmani, RP, Lanco Amarkantak Power Ltd.	Mr. Pranava Charan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) No. 51/2021 For Additional docs. IA No.181/2023	P Obul Reddy & 4 Ors Vs Rayen Steels Pvt. Ltd. & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia R1
29.	Comp App (AT) (CH) (Ins) No. 89/2023 For Exemption IA No. 318/2023	Madala Srinivasu & Anr. Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors. <b>WITH</b>	Mr. T Ravichandran	Mr. Yogesh Jagia- R1
30.	Comp App (AT) (CH) (Ins) No. 90/2023 For Exemption IA No. 320/2023	Madala Srinivasu & Anr. Vs IND-Barath Thermal Power Ltd & 17 Ors.	Mr. T Ravichandran	Mr. Vijay Narayan R2 Mr. DVAS Ravi Prasad- R5 R10 R15 R16 Mr. Yogesh Jagia- R4 R12 R13

31.	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 To Adv. Hg. IA No. 1036/2024	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr.	Mr. Pawan Jhabakh	Mr. T Ravichandran R1 Mr. Ramakrishnan Sadasivan- R2/RP
32.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. <b>WITH</b>	Mr. Mayan H Jain	Mr.Nityavendhan K R1 R2
33.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr	Mr. Mayan H Jain	Mr.Nityavendhan K R1 R2
34.	Comp App (AT) (CH) (Ins) No. 107/2024 To dispense with IA No. 294/2024 For Stay IA No. 295/2024	Stellence Pharmscience Pvt. Ltd. Rep by Ramachandran R Vs Religare Finvest Ltd. Rep by its Directors & Anr.	Mr. MVV Ramana	Mr. Sanjeev Singh R1 Mr. Shashank Nagendran R2
35.	Comp App (AT) (CH) (Ins) No. 219/2024 For Stay IA No. 585/2024	State Tax Officer State Goods and Services Taxes Dept., Ernakulam Vs Dileep KP RP, Nucleus Premium Properties Pvt. Ltd. & Anr. <b>WITH</b>	Mr. EK Kumaresan	
36.	Comp App (AT) (CH) (Ins) No. 222/2024 For Stay IA No. 592/2024	Arjun SV, Rep by PoA holder, Anoop Jain & 4 Ors. Vs Dileep KP, Chairman of the Monitoring Committee & Anr. <b>WITH</b>	Ms. Lily Francis	Mr. Rohan Rajasekaran For Caveator
37.	Comp App (AT) (CH) (Ins) No. 298/2024 For Stay IA No. 788/2024	Dr. Jose Paul and Marina Jose & 11 Ors. Vs Dileep KP, RP, Nucleus Premium Properties Pvt. Ltd. <b>WITH</b>	Mr. Pradeep Joy	
38.	Comp App (AT) (CH) (Ins) No. 318/2024 For Stay IA No. 845/2024	Mathew Francis & 17 Ors. Vs Dileep KP, RP, Nucleus Premium Properties Pvt. Ltd.	Mr. Pradeep Joy	

39.	Comp App (AT) (CH) (Ins) No. 225/2024 For Stay IA No. 597/2024	Amit Chaturvedi Vs State Bank of India, Stressed Assets Management Branch & Anr.	Mr. Avinash Krishnan Ravi	
40.	Comp App (AT) (CH) (Ins) No. 355/2024 To dispense with IA No. 972/2024	Bank of India Vs BS Limited Rep by its Liquidator Yadavalli Sai Karunakar	Mr.S Sathyanarayanan	
41.	Comp App (AT) (CH) (Ins) No. 338/2024	Sunil Kumar Madanlal Sharma Vs GVK Deoli Kota Expressway Pvt. Ltd	Mr. Sidhartha Kumar Jain	Mr. Anant Merathia
42.	Comp App (AT) (CH) (Ins) No. 339/2024	Vemuri Ravi Kumar Vs Bhrigu Infra Pvt. Ltd.& 8 Ors.	Dr. Uma Shanker Gollapudi	Mr. Abhishek Jenasenan- R2 R3 R4 R5
43.	Comp App (AT) (CH) (Ins) No. 382/2024 For Stay IA No. 1043/2024 To Adv. Hg. IA No. 1102/2024	State Bank of India Stressed Assets Management Branch II Vs Vamana Bhagya Pvt. Ltd. & 2 Ors.	Mr. B Dhanaraj	Mr. D Narendar Naik Mr.V Adhivarahan-R2
44.	Comp App (AT) (CH) (Ins) No. 388/2024 For Stay IA No. 1058/2024 For Exemption IA No. 1060/2024	Indian Bank Stressed Assets Management Branch Vs Saurabh Kumar Tikmani (RP, Lanco Amarkantak Power Ltd.) & 2 Ors.	Mr. Pranava Charan MG	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
45.	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021	Ajeesh Kumar S & 8 Ors. Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors.	Mr. Eshwar Sabapathy	Mr. Shivshankar R.Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
46.	Comp App (AT) (CH) (Ins) No. 169/2021	Metal India & 11 Ors Vs V Mahesh – Liquidator of Nagarjuna Oil Corporation Ltd. & Anr.	Mr. Kairav Trivedi, CA	Mr. S. Satish- R1 Mr. P Raj Kumar Jhabakh-R2

47.	Comp App (AT) (CH) (Ins) No.318/2021 For Stay IA No. 663/2021	Sitalakshmi Mills Vs TV Balasubramanian, RP of Solingar Textiles Ltd. & Anr.	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan- R1
48.	Comp App (AT) (CH) (Ins) No.40/2022 For Stay IA No. 80/2022 To Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors.	Mr. Ashok Kriplani Party-in-person	Ms. Lakshmi Menon R1
49.	Comp App (AT) (CH) (Ins) No. 107/2022	Late Hemalatha K Reddy, Proprietor of Sarath Fuels Vs KPN Travels India Ltd.	Ms. Priyadarshini Natarajan	Mr. L Narasimha Varman
50.	Comp App (AT) (CH) (Ins) No. 217/2022	Stressed Assets Stabilization Fund Vs SPISYS Limited	Mr. Varun Srinivasan	
51.	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam, Shree Murugan Flour Mills Pvt Ltd. Vs Indian Overseas Bank & Anr. <b>WITH</b>	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. ML Ganesh-R1 Mr. B Dhanaraj-R2
52.	Comp App (AT) (CH) (Ins) No. 383/2023	G. Balasubramaniam, Shree Murugan Flour Pvt. Ltd.& Anr. Vs P Eswaramoorthy, Liquidator for Shree Murugan Flour Mills Pvt. Ltd. & 2 Ors.	Dr. KS Ravichandran, PCS Ms. S Manjula Dev	Mr. B Dhanaraj-R1 Mr. ML Ganesh-R2 Ms. A Vidya- R3
53.	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors	Mr. Vinay Babu Gade, PCS	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18
54.	Comp App (AT) (CH) No. 107/2023 For Urgent Hearing IA No. 1217/2024	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd. & 12 Ors.	Mr. Krishna Ravindran	Mr. R Vidhya Shankar- R1 R2 R6 R7 R9-R13
55.	Comp App (AT) (CH) No. 111/2023 For Stay IA No.1373/2023 For Direction IA No.1374/2023	Yogesh Kumar Agarwal Vs Arpana Iron & Steels Pvt Ltd & 3 Ors	Mr. Rajasekar Rao Salvaji	Mr. Dishit Bhattacharjee- R4

56.	Comp App (AT) (CH) (Ins) No. 147/2023	Balakrishnan Baburajan, Liquidator of Goodwin Packpet Pvt. Ltd. Vs Murali Narayanan & 5 Ors.	Mr. PV Vinod	
57.	Comp App (AT) (CH) (Ins) No. 185/2023	Aditya Kedia & Anr. Vs Southern Power Distribution Company of Telangana Limited & 7 Ors. <b>WITH</b>	Mr. Arun C Mohan	Mr. Adithya Reddy R1 Mr. D Narendar Naik-R3-R5 Mr.Y Suryanarayana R7
58.	Comp App (AT) (CH) (Ins) No. 200/2023	Reactive Metals of India Pvt. Ltd. & Anr. Vs Southern Power Distribution Company of Telangana Ltd. & 7 Ors. <b>WITH</b>	Mr. Y Suryanarayana	Mr. Adithya Reddy R1 Mr. D Narendar Naik-R3-R5 R7 Mr. Arun C MohanR6 R8
59.	Comp App (AT) (CH) (Ins) No. 228/2023	Shiv Ratan Pareek & Anr. Vs Southern Power Distribution Company of Telangana Ltd.& 7 Ors.	Mr. D Narendar Naik	Mr. Adithya Reddy R1 Mr. Arun C Mohan R3 R4 Mr. Y Suryanarayana-R5
60.	Comp App (AT) (CH) (Ins) No. 217/2023 For Exemption IA No.715 & 716/2023	Nitya Electrocontrols Pvt. Ltd. Vs VA Tech WABAG Limited	Mr. Pallav Palit	Mr. Ramaswamy Meyyappan
61.	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No.1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt. Ltd.	Mr. Avinash Krishnan Ravi	Mr.Y Suryanarayana
62.	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No.1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023, 198, 701 & 1167/2024 For Clarification IA No. 495/2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	Mr. Allwin Godwin	Mr. Ramakant Rai R1 Mr. Adithya Reddy R2-R9 & R12 Mr. Dhananjaya Sud R10 Mr. T Sundar Rajan R11
63.	Comp App (AT) (CH) (Ins) No. 433/2023 For Exemption IA No.1334 & 1335/2023	PRG Buildcon India Pvt. Ltd. Vs Ridhima Estates Pvt. Ltd.	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Abhishek Jenasenan



**03.00 PM**

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
64.	Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 Contempt Case No. 5/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani R2
65.	IA No. 1117 & 1118/2024 (For Directions) in Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997, 1023, 1144 & 1145/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr.  <b>WITH</b>	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
66.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr.  <b>WITH</b>	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
67.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani- R2

**INSTRUCTIONS FOR SMOOTH VC HEARINGS**

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)